

there is no need for this rail link as Kurali and Chandigarh are already connected via Sirhind and Ambala. As such, there appears to be no need for a fresh survey for the suggested lined.

Protection of Coastal Areas from Sea Erosion

672. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Government of Kerala has sought any assistance from Union Government for protecting the coastal areas from sea erosion during this Monsoon;

(b) if so, the details thereof; and

(c) the reaction of Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M.M. JACOB): (a) and (b). Request has been received for extending Central loan assistance to Phase II programme comprising construction of new sea walls for 158 km. and strengthening of existing sea walls to a length of about 23 km.

(c) State Government has been requested to establish an organisation for planning, design and implementation of coastal management works, so that technoeconomically viable schemes can be formulated on scientific lines for consideration.

NABARD's Assistance to State Co-Operative Land Development Banks

673. SHRI SRIBALLAV PANIGRAHI: Will the Minister of FINANCE be pleased to state:

(a) whether the National bank for Agriculture and Rural Development (NABARD) is giving financial assistance to the State Co-operative Land Development Banks which are in crisis;

(b) if so, whether any such financial assistance is being given or proposed to be given to the co-operative Land Development Banks in Orissa; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) Yes, Sir. The type of relief provided to State Cooperative Land Development Banks (SCLDB) depends on the nature of crisis being faced by them. The assistance to be provided will be decided on the merits of each case. In the normal course the assistance provided in such cases includes postponement of current demands at the borrower level, deferment facility in the case of overdues, providing grants for rehabilitation to banks having weak organisation and management, etc.

(b) and (c). National Bank for Agriculture and Rural Development (NABARD) has reported that the Orissa State Cooperative Land Development Bank has been a chronic defaulter to NABARD and the extent of the default is of the order of Rs. 21 crores as at the end of March, 1989. However, as against the above dues, NABARD have approved 3 deferment proposals of Rs. 7.87 crores.

Passenger Amenities in Delhi-Puri Trains

674. SHRI SRIBALLAV PANIGRAHI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the basic amenities avail-